## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 63/ND/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: TED Kymar Press PV+ Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 Of the Companies act, 1956.

Zeyanl Hague. Advocali Representation Lespondents SI. NO.

2) Rayesh Inamdar Adn
3) Abhishek Shrivastan

## CP No. 63/ND/2016.

Parties are represented their respective counsels. Sri Zeyaul Haque filed reply to the impleadment application. A copy thereof is served to the opposite counsel.

Sri Ajay Bhanot, senior Advocate seeks time to file rejoinder on implementation application. The time is granted.

The matter be listed on 7th September, 2017.

Shri H.P. Chaturvedi (Member (Judicial) Date: 10.08.2017

Typed by P.K.Jyoti